

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **04.08.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Pronouncement of Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1014/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 360/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	
2.	IA No. 1020/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	
3.	IA No. 1026/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr.	Mr. Manoharan S	

5.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh Sriram	
6.	Comp App (AT) (CH) (Ins) No. 373/2026 For Stay IA No. 1066/2026 For Exemption IA No. 1067/2026	Dawn Thomas Pious Suspended Director of V&Ro Hospitality Pvt Ltd Vs French Motor Car Company Ltd & 2 Ors.	Mr. Vinod Kumar	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in